

SHRI L.K. ADVANI:  
 SHRI BALASAHEB VIKHE  
 PATIL:  
 SHRI YASHWANTRAOPATIL:  
 SHRI BALESHWAR YADAV:  
 SHRI HARSH VARDHAN:

CHEMICALS (SHRI M.S. GURU-PADASWAMY) (a) and (b). The value of crude oil and petroleum products imported during the last three years and the estimates for current year are as under:-

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) the value of Crude Oil and petroleum products imported during the last three years and the current year;

(b) the estimated value of import of these items during 1990-91;

(c) the quantity and value of the crude indigenously produced during each of the last three years and the current year; and

(d) the steps proposed by Government to curtail the demand of petroleum products, raise the fuel efficiency and increase oil output in the country ?

THE MINISTER OF PETROLEUM AND

<i>Year</i>	<i>Value Rs. /Crores</i>
1986-87	2773
1987-88	4015
1988-89	4378
1989-90 (estimated)	6399

The imports for the year 1990-91 are still under consideration of the Government.

(c) The quantity and value of crude oil produced and supplied to the refineries by ONGC and OIL during the last three years and current year upto January 1990, is indicated below:-

<i>Year</i>	<i>Quantity (Million tonnes)</i>	<i>Value (Rs./Crores)</i>
<i>1</i>	<i>2</i>	<i>3</i>
1986-87	30.28	4669.08
1987-88	29.56	5362.04
1988-89	30.96	5787.09
1989-90	26.58	5618.63
April '89-January '90		

(d) A number of steps have been taken to effect economy in the use of petroleum products and thereby contain their consumption/growth rate. Some of these steps are-

- (i) Fuel oil studies of large industrial units.
- (ii) Energy audits of industrial units.

- (iii) Development of low excess air burner of furnaces which has been commercialised.
- (iv) Conservation in State Road Transport Undertakings through drivers' training, introduction of incentives scheme etc.,
- (v) Rectification of lift irrigation pumpsets.
- (vi) Development of fuel efficient kerosene/LPG stoves.

An Inter-Ministerial Group under the Chairmanship of the Secretary, Deptt. of Petroleum and Natural Gas has been set up recently for formulation of an Action Plan for restraining growth in the import of crude oil and petroleum products.

The steps taken to increase crude production, *inter alia* include intensification of exploration which may eventually lead to enhanced production, intensification of Work-over operations and use of enhanced oil recovery techniques.

#### **Power Breakdowns in Delhi and Noida**

101. SHRI KAMAL CHAUDHRY: Will the Minister of ENERGY be pleased to state:

(a) whether there have been frequent power breakdowns and load shedding in Delhi and its surrounding areas like NOIDA during the last three months:

(b) if so, the reasons therefor; and

(c) the measures proposed to be taken to prevent them?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) and (b). The Northern Region experienced two Grid distur-

bances during the last three months. The first disturbance on 25.12.89 was caused by the tripping of 400 KV Obra-Panki line and its resultant effect on the Northern System. The second disturbance on 3rd February, 1990 was caused by excessive reactive demand in the system.

Lead shedding during the peak period in Delhi and its surrounding areas is necessitated due to demand exceeding the supply. In the winter months due to severe cold conditions and the failure of winter rains in the Northern India, the power situation was aggravated.

(c) A number of measures have been taken to avoid breakdown of the power grid and to ensure adequate availability of power. These include strengthening of transmission/transformation capacities, installation of capacitors, constant monitoring of the grid parameters, automatic load shedding and islanding schemas to isolate DESU system from the Northern Region etc.

#### **Ticketless Travelling**

102. SHRI CHAIRANJI LAL SHARMA:  
SHRI MANORANJAN BHAKTA:

Will the Minister of RAILWAYS be pleased to state:

(a) whether the Railway have intensified the drive against ticketless travelling;

(b) if so, whether any massive surprise raids were conducted during February, 1990;

(c) if so, the number of ticketless passengers arrested/fined; and

(d) the further steps proposed to be